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Title: Need to take stern action against persons involved in trafficking of children.

DR. RATNA DE (NAG) (HOOGHLY): In spite of all around development, we still come across incidents of trafficking of children. Many cases of child trafficking do not get reported. We have laws like Immoral Traffic Prevention Act, 1956 which deals with trafficking of children and Government is making efforts through Anti trafficking modal cell under the Ministry of Home Affairs but the situation has not improved and such cases continue to happen. Recently suspected trafficking of 578 children came to the notice from West Bengal, Jharkhand, Bihar on 25th May 2014. 123 children of West Bengal were found in a Railway Station in Kerala without any valid document. Children easily fall prey to the wrong persons working in orphanages or Juvenile Homes. Strict vigilance should be kept at bus stands, railway stations, national highways, orphanages, Juvenile Homes, Charitable institutes. Children rescued should be sent to proper and safe places and rehabilitated. Those indulging in child trafficking should be severely punished. I strongly urge the Government to strive to check child trafficking in the country.